

- 122 organizations have been empanelled as assessing Bodies for conducting assessment.
- 34.20 lakh persons have been trained/ tested across the country (since inception).

The funds released for the financial year 2014-15 (as on 25.11.2014) is ₹2399 lakhs and number of persons trained for the same period is 63441.

Statement

*State-wise number of jobseekers on the Live Register of
Employment Exchanges for North-Eastern Region*

(in thousand)		
Sl.No.	State/UT	Live Register in 2012
1.	Arunachal Pradesh	48.1
2.	Assam	1616.4
3.	Manipur	661.9
4.	Meghalaya	33.6
5.	Mizoram	43.4
6.	Nagaland	69.4
7.	Sikkim*	-
8.	Tripura	531.6
ALL INDIA		44790.1

Note: No Employment Exchange is functioning in this State.

Implementation of recommendations on occupational safety and health

1960. SHRIMATI VANDANA CHAVAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

(a) whether Government is implementing the recommendations of the Working Group of the Planning Commission on Occupational Safety and Health for the Twelfth Five Year Plan; and

(b) if so, the steps taken towards the implementation of the same?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) As a follow up to the recommendations of the Working Group on Occupational Safety and Health, the following schemes are being implemented during Twelfth Five Year Plan:

- (i) Strengthening of Directorate General Factory Advice Service and Labour Institutes (DGFASLI) organization and Occupational Safety and Health in Factories Ports and Docks;
- (ii) Establishment of Regional Labour Institute at Shillong, Meghalaya, for North East Region;
- (iii) Development of Regional Labour Institute, Faridabad as National Centre of Excellence in Safety System in Micro Small and Medium Enterprises (MSME) and Chemical;
- (iv) Strengthening of Core Functions of Directorate-General of Mines Safety (DGMS) (SOCFOD).
- (v) Mine Accident Analysis and Modernization of Information Database (MAMID).

Implementation of minimum pension

1961. DR. T. SUBBARAMI REDDY:

SHRI A. K. SELVARAJ:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that the much awaited minimum monthly pension of ₹1,000 under EPS-95 scheme and a higher wage ceiling of ₹15,000 for social security schemes will be implemented soon;
- (b) if so, the details thereof;
- (c) whether it is also a fact that this move will help about 28 lakh pensioners;
- (d) whether it is also a fact that the move to enhance the ceiling for becoming a subscriber of the Employees' Provident Fund Organisation (EPFO) is expected to bring 50 lakh additional formal sector workers under the ambit of the body; and
- (e) by when the increased amount would be paid to the workers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) The Government has notified a minimum pension of ₹1,000/- per month to the pensioners under Employees' Pension Scheme, 1995 *vide* Notification G.S.R. 593 (E), dated 19th August, 2014 effective from 01.09.2014 for the year 2014-15.

Government has also notified increase of wage ceiling from ₹6,500/- to ₹15,000/- for coverage under Employees Provident Funds and Miscellaneous Provisions Act, 1952 *vide* Notification (s) G.S.R.608 (E), G.S.R.609 (E) and G.S.R.610 (E), dated 22nd August, 2014 effective from 01.09.2014.